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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 67/560/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench CP No. 4/1998 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

Name of the Company:

Mukund Das Maheshwari

V/s.

ROC, Gwalior

Section of the Companies Act:

Section 560 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Kinal Waishnar

Advocate

For Steereholder

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ORDER

None present for Petitioner. Learned Advocate Mr. Kunal Vaishnav present for Shareholder.

At request of Learned Counsel for Respondent/ Shareholder.

List the matter on 26.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of January, 2018.